(b) to (d) Authenticity of the allegations is being ascertained.

Alcohol from Guazuma Tomentosa iree

2109. SHRI BISHAMBHAR NATH PANDE: Will the PRIME MINISTER be pleased to state whether studies have been carried out on the evergreen tree Guazuma tomentosa to obtain alcohol as an alternate fuel for motor cars?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONIC'S (SHRI C. P. N. SINGH): No. Sir; however, many other tree species are being studied as energy crops and blo-conversion of agricultural residues into alcohol is also being studied.

Recruitment in CRPF on communal lines

2110. SHRI SHRIDHAR WASUDEO DHABE:

SHRIMATI MARGARET ALVA:

SHRI SUNDER SINGH BHANDARI:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether Government have investigated the circumstances under which an advertisement was issued for the recruitment of C.R.P.F. constables from Andhra Pradesh on communal lines;
- (b) if so, what are the details thereof; and
- (c) what action has been taken by Government against the officials responsible for issuance of such an advertisement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

- (b) It has been found that the Commandant, Group Centre, C.R.P.F.. had inadvertantly included in the advertisement the number of Muslims to be recruited.
- (c) It has been decided to warn the officer to be careful in future

Criteria for calculation of Consumer Price Index

†2110-A. SHRI BHABANI CH \RAN PATTANAYAK;
SHRI D. HEERACHAND:

Will the Minister of LABOUR be pleased to state:

- (a) the criteria followed in determining the consumer price index for Central Government employees;
- (b) whether Government have any proposal to make it more realistic; and
- (c) if not, what are the reasons therefor?

MINISTER OF STATE IN THE MIÑISTRY $_{
m OF}$ LABOUR (SHRIMATI RAM DULARI SINHA): (a) The Consumer Price Index Numbers for working class (base 1960= 100) compiled by the Labour Bureau is followed for regulating Dearness Allowance for Central Government employee_s in accordance with the recommendations of the 3rd Pay Commission. These Index Numbers are based on the Family Living Surveys conducted in 1958-59.

(b) and (c) A committee has been appointed to go into the question of preparing a fresh index with 1980-81 as the basis. In the meantime, it has been decided to conduct a fresh Family Living Survey during 1980-81. The Labour Bureau has under

[†]Previously Unstarred Question 1725 transferred from the 10th March, 1981.

taken the survey in collaboration with the National Sample Survey Organisation.

Mine Workers' participation in management

†2110-B. SHRI ROBIN KAKATI: Will the Minister of LABOUR be pleased to state:

- (a) Whether there i_S any proposal under $G\phi$ vernment's consideration giving statutory support to the Scheme for Mines Workers' participation in management; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SHINA): Government are considering a proposal for giving statutory support to the scheme of workers' participation in industrial undertakings including mines.

(b) $Detail_s$ have not yet been worked out.

सरकारी काँचारियों के समयोपरि भत्ते की दर

- (a) (a) (a) 2110-ग. श्री कल राज निश्वः क्या गृह मंत्री यह बताने की कृपा करेंगे कि:
 - (क) क्या यह सच है कि सरकारी कर्मचारियों के लिये समयोपिर भत्ते की विभिन्न दरें तीसरे वेतन स्रायोग द्वारा निर्धारित की गई थी स्रौर सब की स्थिति के स्रनुसार समयोपिर भत्ते की दरों में संशोधन करने की स्रावश्यकता है;
 - (ख) यदि हां, तो इस संबंध में सरकार के विचार क्या हैं; श्रीर
 - (ग) इस मामले में सरकार क्या कार्य-वाही करने का विचार रखती है ?

‡Previously Unstarred Question 1760 transferred from the 10th March, 1981. गृह मंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी० वेंकटसुड्वेथा) : (कः) से (ग) केंद्रीय सरकारी कर्म- चारियों के लिये समयोपरि भत्ते की भिन्न-भिन्न दरें लागू हैं जो उनकी परिलिब्धियों पर निर्भर करती है। किन्तु यें दरें तृतीय वेतन अयोग की सिफारिशों के आधार पर निर्धारित नहीं की गई थी ?

प्रशासनिक व्यय में किफायत की नितांत ग्रावश्यकता को ध्यान में रखते हुए सरकार का कोई ऐसा प्रस्ताव नहीं है कि समयोपरि भत्ते की विद्यमान दरों में संशोधत किया जाये।

हरिजन तथा ग्रादिवासी छात्रों को दीं गई छात्रवृत्ति

2110घ. श्री राम भगत पासवान: क्या गृह मंत्री यह बताने की कुपाकरेंगें कि:

- (क) (i) कक्षा I से कक्षा XI तथा (ii) उच्च कक्षाग्रों में ग्रध्ययन कर रहे हरिजन तथा ग्रादिवासी छात्रों को प्रति माह केन्द्रीय सरकार द्वार कितनी छात्रवृत्ति दी जाती है; ग्रौर
- (ख) क्या छात्रवृत्ति प्रत्येक माह दी जाती है ग्रौर यदि नहीं, तो उसके क्या कारण हैं?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा) : (कः) केन्द्र द्वारा प्रायोजित ऐसी कोई योजना नहीं है जिसके ग्रन्तर्गत श्रेणी I से X तक में पढ़ रहे जनुसूचित जातियों तथा श्रनुसूचित जनजातियों के छात्रों को छात्रवृत्ति दी जाती है। किन्तु इस मंत्रालय की श्रनुसूचित जाति तथा श्रनुसूचित जाति के लिये मौतिकोत्तर छा त्रवृत्तियों की एक केन्द्र द्वारा प्रयोजित योजना है। मैंट्रिकोत्तर छात्र-

[†]Previously Unstarred Question 1730 transferred from the 10th March, 1981

[§]Previously Unstarred Question 1820 transferred from the 11th March, 1981.